

MIG flat allotments to 1976 registrants

7636. SHRI AJIT BAG :

SHRI R. P. DAS:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) how many MIG flats were constructed for 1976 applicants in the South Delhi area for allotment in the last draw;

(b) how many such flats were actually allotted to them in the last draw for this purpose; and

(c) if there is any difference between the actual construction and a actual allotment, the reasons for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF)

(a) None.

(b) and (c) Do not arise.

Irregularities in the draw of flats for 1976 registrants

7637. SHRI SUSHIL BHATTACHARYA: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact irregularities were practised in the last draw for the allotment for 1976 applicants by the DDA authorities;

(b) whether it is also a fact that even people registered in 1979, 1980 and 1982 figured in the allotment list of MIG flats at Sidhartha Extension in South Delhi while the 1976 applicants for that colony are still awaiting allotment; and

(c) if so, the reasons for the said system being practised by the DDA authorities ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) No, Sir.

(b) and (c) The DDA has reported that persons belonging to Scheduled Caste/Tribe who originally got themselves registered under the Janata/LIG categories and later on got their registration converted to MIG category on the basis of their income during 1979, 1980 and 1981 were included in the draw and that they got the allotment out of the quota of 25 per cent flats reserved for them.

Amount allotted and spent on sports promotions during 1982-83

7638. SHRI KRISHNA CHANDRA HALDER : Will the Minister of SPORTS be pleased to state :

(a) whether Government allotted Rs. 75 lakhs in the fiscal year 1982-83 for the purpose of sports promotions;

(b) how the said amount was spent, details of the expenditure made ;

(c) whether there is any surplus left out of the said amount; and

(d) if so, details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) The total funds allotted by the Government during 1982-83 for implementation of the ongoing Central schemes of sports and games amounted to Rs. 426.63 Lakhs.

(b) to (d) A Statement showing the schemewise breakup of the total expenditure amounting to Rs. 426.27 Lakhs incurred during 1982-83 on the ongoing Central schemes of sports and games is attached. Besides, an amount of more than Rs. 23 crores was spent on Asian Games during 1982-83.